## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 37 OF 2016**

Dated: 18<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lalpur Wind Energy Pvt. Ltd. .... Appellant(s)

۷s.

Karnataka Power Transmission Corporation Ltd. .... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Mr. Tushar Shrivastava

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1 & R-3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk